

ITEM NO.44

REGISTRAR COURT. 2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 5025/2015

BSNL Appellant(s)

VERSUS

COMMNR.TRADE TAX, U.P. Respondent(s)

WITH

C.A. No. 5026/2015

(With appln.(s) for exemption from filing O.T. and )

C.A. No. 5027/2015

Date : 30/09/2016 These appeals were called on for hearing today.

For Appellant(s) Mr. Divakar Kumar,Adv.

Mr. Rahul Tyagi,Adv.

Mr. Rajiv Tyagi,Adv.

For Respondent(s) Mr. Abhinav K. Malik,Adv.

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

File not received.

List again on 11.11. 2016.

(M V RAMESH)

Registrar

MG